

22.2.2000

Hon'ble Mr. S.K.I. Naqvi, J.M.

Sri Pankaj Burman Proxy counsel for Sri V.K. Barman for the applicant. Sri Amit Sthalekar for the respondents.

Misc. App. No. 811/2000 by applicant for permission to withdraw the case.

Heard learned counsel for the applicant mentions that the applicant is no more interested in the prosecution of the matter.

The application is allowed. The Original application is dismissed as withdrawn.

J.M.

Nafees.